

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2016
CA No.

CORAM: Present: SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil
V/s.
Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PRACHI WAZALWAR &	COUNSEL FOR PETITIONER ADV. FOR PETITIONER	<i>PR Wazalwar</i>
2.	ABHAY WADHWA		
37.	Vijay Badgujar	Advocate for P-3 & 4	<i>Vijay Badgujar</i>

Order

CP No. 26/241/NCLT/MB/MAH/2016

With the consent of parties, list this matter for hearing on 25.4.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)